

CC NO. 69/2019
CBI VS. R.C. BAKSHI & ORS.

COURT HEARING THROUGH VIDEO CONFERENCING

09.10.2020

Present: Sh. Sunil Verma, Id. PP for CBI.
Both accused are present on bail.

It is reported by the Asst. Ahlmad that the file has not been scanned yet.

Ahlmad is directed to send a reminder in writing to the concerned branch at Rouse Avenue Courts and Tis Hazari Courts through whatsapp or email for scanning of file.

Put up for supplying the scanned copy of the court file and for further proceedings on **04.11.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
09.10.2020